

(ख) टिकटों की चोरी उस समय हुई जब वे प्रकाशक से नकद मूल्य प्रलेखन अनुभाग में जाते हुए मार्ग में थीं। टिकटों का सुरक्षित रखने के बारे में अब कड़े सुरक्षा उपाय लागू कर दिए गए हैं तथा वापस लौटने सम्बन्धी प्रक्रिया को संशोधित कर दिया गया है।

Daily flights for Bhubaneswar

820. SHRI SHYAM SUNDER MOH-APATRA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government propose to provide for daily flights between Bhubaneswar and Delhi; and

(b) whether there is any proposal to provide daily boeing flights between Bhubaneswar and Calcutta?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Yes, Sir. There are plans to introduce a daily Boeing service between Calcutta and Bhubaneswar in the Indian Airlines Winter Schedule 1982-83.

Gold parcel missing at Sahar Airport

821. SHRI J. P. GOYAL: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a parcel of gold bars worth Rs. 7 lakh₃ has been found missing at Sahar Airport;

(b) if so, what were the circumstances in which the consignment has been lost or stolen;

(c) whether an inquiry has been ordered into the theft of consignments from Air India Cargo office; and

(d) what are the details of the value of goods so far stolen from Air India Cargo office during the last three years, year-wise, and whether

any responsibility has since been fixed in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c) A consignment of gold bars insured for Rs. 7 lakhs was received on Sabena Airlines flight of 7th April, 1982. This consignment was supposed to weigh 8.5 Kgs. The above parcel was deposited with customs on the same day at 1100 hours while cross sealing the above parcel, it was observed that the parcel was weighing about 1 kg. only, as against 8.5 kgs. recorded in the Airway bill. The Station Manager, Sabena Airlines lodged a complaint with the airport police station. Police are investigating the case and have made some arrests, full facts are being ascertained and will be laid on the table of the Sabha.

(d) The information is being collected and will be laid on the table of the Sabha.

Aircraft hit by birds at Palam Airport

822. SHRI J. P. GOYAL:
SHRI RAMCHANDRA
BHARADWAJ:
SHRI DINESH GOSWAMI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Palam Airport has been declared as high-bird-strikes-hazard airfield;

(b) the number of aircraft hit by vultures at Palam Airport during 1981 and 1982 so far;

(c) the loss sustained by Indian Airlines and Air India due to the planes hit by birds;

(d) what steps Government have taken to keep the birds away from the airfield after the Airbus of Indian Airlines was hit by a bird on the 9th April, 1982 while taking off; and

(e) what is the extent of damage caused to the aircraft and the estimated cost involved in its repairs?